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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO.88/2003
in
O.A. NO.2066/2002

This the 9th day of April, 2003

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

B. Didar Singh

... Applicant

-versus-

Union of India & Ors.

... Respondents

ORDER (BY CIRCULATION)

Hon'ble Shri V.K.Majotra, Member (A) :

OA-2066/2002 was dismissed in limine vide order dated 7.8.2002. Applicant has moved the present review application seeking review of the aforesaid order. It has been stated in the review application that applicant had filed a fresh revision petition which was rejected vide order dated 4.10.2002. Applicant has further stated that another OA No.251/2003 filed by him was dismissed as withdrawn vide order dated 4.2.2003.

2. We have gone through OA-2066/2002 as also our order dated 7.8.2002. We do not find any error apparent on the face of record. As such the review application is dismissed in circulation.

V.K.Majotra

(V. K. Majotra)
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

/as/